NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 5
ALLAHABAD BENCH

C APPEAL NO.146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : OM SHIVA FABCRAFTS PVT. LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT	**: SH. PRABODH KUMAR BAJPAI, ADV.**
COUNSEL FOR ROC	**: SH. SHIVENDRA BAHADUR, CGSC**
COUNSEL FOR IT. DEPT.	**: SH. GAURAV MAHAJAN, SR. SC.**

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The matter was taken up today through Video Conferencing.

Heard Sh. Prabodh Kumar Bajpai, Advocate for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department through video conferencing.

Inspite of time being granted twice to the Appellant for filing supplementary affidavit, the same has not been filed till date. Let the same be filed by the next date fixed as a last opportunity.

Accordingly, put up on 10th March, 2021 before the Regular Court/Video Conferencing.

—Sd—

Dated : 24.02.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(PS)